

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/3217/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Barpeta.

Dated Guwahati the 14th September, 2020.

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No. DJB/2789/E , dtd. 08.09.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for prayer for withdrawal of casual leave on 08.09.2020, has been granted.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/3218/A, dated 14.9.2020

Copy to :

1. The Project Manager , Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rda